

ITEM NO.102

COURT NO.2

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 498-501/2021

**FRANKLIN TEMPLETON TRUSTEE
SERVICES PVT. LTD. & ANR.**

Appellant(s)

VERSUS

AMRUTA GARG AND ORS. ETC. ETC.

Respondent(s)

(IA No. 135430/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 7511/2021 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 6298/2021 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 106881/2022 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 18650/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 54936/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128068/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13999/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 122400/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10685/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10590/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 8323/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7514/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 6146/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 134722/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18654/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 53449/2022 - INTERVENTION APPLICATION
IA No. 5931/2021 - INTERVENTION/IMPLEADMENT
IA No. 54931/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 122398/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 8320/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 56943/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 122399/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 13934/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

Signature Not Verified

W2H
Digitally signed by
babita kumar
Date: 2024.07.26
16:59:45 IST
Reason: I am the author

C.A. No. 504-507/2021 (IV-A)

(IA No. 8385/2021 - CONDONATION OF DELAY IN FILING
IA No. 6303/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 8387/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128253/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES)**C.A. No. 502/2021 (IV-A)**

(IA No. 905/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 127452/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 4781/2021 - CONDONATION OF DELAY IN FILING
 IA No. 4834/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4770/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4830/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4764/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4798/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4760/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4790/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4839/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4772/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4831/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 32321/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4767/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4799/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 12927/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 125551/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4762/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4792/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4841/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4786/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4836/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 125552/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 1292/2021 - INTERVENTION APPLICATION
 IA No. 32319/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 136101/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
 IA No. 12925/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No. 503/2021 (IV-A)

(IA No. 4695/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4696/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 127890/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 127716/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 127681/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

C.A. No. 508/2021 (IV-A)

(IA No. 6462/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 104006/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 10697/2021 - CLARIFICATION/DIRECTION
 IA No. 4856/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4858/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 126737/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 10699/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 6465/2021 - EXEMPTION FROM FILING AFFIDAVIT)

IA No. 126736/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 509/2021 (IV-A)

IA No. 4709/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4728/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4702/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4724/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4716/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4744/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4712/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4737/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
 IA No. 4703/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4725/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4718/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4746/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 128090/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4713/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4739/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4710/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 4731/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 128094/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1486/2021 (IV-A)

(IA No. 10175/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 24-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
 HON'BLE MR. JUSTICE SANJAY KUMAR
 HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. Manish Kumar, AOR

M/s. K J John And Co, AOR

Ms. Christi Jain, AOR

Mr. Abhinav Shrivastava, AOR

Mr. Shivang Rawat, Adv.

Ms. Amrita Kumari, Adv.

Dr. Sasmit Patra, Adv.

Mr. R .p Singh, Adv.

Mr. Gopal Singh, AOR

Mr. Harish Salve, Sr. Adv.

Mr. Mohit Rohatgi, Adv.

Mr. Sanjam Arora, Adv.
 Mr. Rajendwalra Dhang, Adv.
 Mr. Kaustubh Nareendran, Adv.
 Mr. Umang Nair, Adv.
 Mr. Saif Ali, Adv.
 Mr. Vijay Sharma, Adv.
 Mr. Jasmeet Singh, AOR

Ms. Supriya Juneja, AOR

For Respondent(s) Mr. Gopal Singh, AOR

Mr. Paritosh Gupta, Adv.
 Mr. Aditya Singla, Adv.
 Ms. Supriya Juneja, AOR

Ms. Christi Jain, AOR

Mr. Pratap Venugopal, Sr. Adv.
 Ms. Surekha Raman, Adv.
 Mr. Amarjit Singh Bedi, Adv.
 Mr. Amarjit Singh Bedi, Adv.
 Mr. Shreyash Kumar, Adv.
 M/s. K J John And Co, AOR

Mr. Abhinav Shrivastava, AOR
 Mr. Shivang Rawat, Adv.
 Ms. Amrita Kumari, Adv.
 Dr. Sasmit Patra, Adv.
 Mr. R.P. Singh, Adv.

Mr. Jasmeet Singh, AOR

Mr. Tushar Mehta, Solicitor General(N/P)
 Mr. Rajat Nair, Adv.
 Mr. Garima Prasad, Adv.
 Mrs. Priyanka Das, Adv.
 Mr. Sughosh Subramanyam, Adv.
 Mr. Amrish Kumar, AOR

Mr. Sanjay Kapur, AOR
 Mr. Surya Prakash, Adv.
 Ms. Isha Virmani, Adv.
 Ms. Mahima Kapur, Adv.
 Mr. Arjun Bhatia, Adv.

Mr. Angad Baxi, Adv.
 Mr. Dheeraj Nair, AOR

Ms. Madhumita Bhattacharjee, AOR

Ms. Srija Choudhury, Adv.
 Mr. Anant, Adv.
 Ms. Sajal Bhardwaj, Adv.

Mr. Manish Kumar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

I.A. No. 13934/2024

We allow the present application filed by the SBI Funds Management Limited and accept the closure report with regard to the winding up of Franklin Templeton's schemes listed below:

Scheme Name	Rs. in Lacs
Franklin India Low Duration Fund	0.04
Franklin India Dynamic Accrual Fund	0.04
Franklin India Ultra Short Bond Fund	0.13
Franklin India Income Opportunities Fund	5.04
Franklin India Credit Risk Fund	5.63
Franklin India Short Term Income Plan	18.51
Total	29.39

The unclaimed amounts under the said schemes are as under:

Scheme Name	Rs. in Crs.
Franklin India Low Duration Fund	1.81
Franklin India Dynamic Accrual Fund	28.16
Franklin India Ultra Short Bond Fund	5.09
Franklin India Income Opportunities Fund	8.71
Franklin India Credit Risk Fund	20.25
Franklin India Short Term Income Plan	21.92
Total	85.94

The unclaimed amounts will be transferred to Franklin Templeton Mutual Fund and will be dealt with as per the Securities

and Exchange Board of India¹'s Master Circular for Mutual Funds dated 19.05.2023.²

Appellant no.2, Franklin Templeton Asset Management (India) Pvt. Ltd.,³ will file an undertaking with the SEBI in the prescribed format, in terms of the aforesaid Circular.

We also record that this order has been passed with the consent of the SEBI and Franklin Templeton Asset Management (India) Pvt. Ltd.

Re-list the appeals/petitions after the appeal(s) is/are decided by the Securities Appellate Tribunal.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

1 For short, "SEBI".

2 For short, "the Circular".

3 For short, "FTAMPL".